

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI**

ORDER



With the approval of Ld. Principal District & Sessions Judge, South District, New Delhi, posting & transfer of following officials are hereby made *with immediate effect*:

S.No.	Name of the Officials	From	To
1.	Sh. Manoj Kumar Sharma, SJA (EC: 72452661)	Reader in the court of Sh. Gaurav Gupta, Spl. Judge, NDPS, South, Saket Courts, New Delhi.	Reader in the court of Ld. Principal District & Sessions Judge, South, Saket Courts, New Delhi.
2.	Sh. Dhan Bahadur Thapa, JA (EC 13825312)	Reader in the court of Ld. Principal District & Sessions Judge, South, Saket Courts, New Delhi.	Reader in the court of Sh. Gaurav Gupta, Spl. Judge, NDPS, South, Saket Courts, New Delhi.
3.	Sh. Alok Jetly, SJA (EC: 89478874)	Reader in the court of Ms. Manu Shree, Ld. MM-01, South District, Saket Courts, New Delhi.	Reader in the court of Sh. Sharad Gupta, ASJ-04 (POCSO), South, Saket Courts, New Delhi.
4.	Ms. Neeta Gautam, JA (EC: 13759)	Reader in the court of Sh. Sharad Gupta, ASJ-04 (POCSO), South, Saket Courts, New Delhi.	Reader in the court of Ms. Manu Shree, Ld. MM-01, South District, Saket Courts, New Delhi.
5.	Sh. Sukesh Kumar Singh, JA (EC: 22920967)	JA in the Office Pool, Administration Branch, South, Saket Courts, New Delhi.	JA in the Stationary Branch, South, Saket Courts, New Delhi.
7.	Sh. Rakesh Kumar, JJA (EC: 81138464)	JJA in the Office Pool, Administration Branch, South, Saket Courts, New Delhi.	Asstt. Ahlmad in the court of Sh. Divyam Lila, MM-04, South, Saket Courts, New Delhi.
8.	Ms. Sunita, JA (EC: 12015)	Ahlmad in the court of Ms. Neha, ASJ (SFTC), South, Saket Courts, New Delhi.	Reader in the court of Sh. Divyam Lila, MM-04, South, Saket Courts, New Delhi.
9.	Ms. Seema, JA (EC: 28442971)	Reader in the court of Sh. Divyam Lila, MM-04, South, Saket Courts, New Delhi.	Ahlmad in the court of Ms. Neha, ASJ (SFTC), South, Saket Courts, New Delhi.

Note:

1. Official at S. No. 5 namely Sh. Sukesh Kumar Singh, JA of this immediate order is also directed to work in the R&I Branch, South during forenoon session.
2. Ms. Poonam Sharma, JA (EC:49203011) is hereby withdrawn from the court of Sh. Divyam Lila, MM-04, South and directed to continue working in Copying Agency Branch, South.
3. Non-compliance of this order or immediately proceeding on leave shall be viewed seriously.

(Dr. SUGANDHA AGGARWAL)
Officer In-Charge (Admn.II)
South District, Saket Courts Complex
New Delhi

No. Admn.II/DJ-(S)/P&T/SD/23/ 29551-29583

Dated, New Delhi the 10/10/2023

Copy forwarded for information and necessary action:-

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari, Delhi.
2. The Officer-In-Charge(s) concerned.
3. The Officer-In-Charge, Computer Branch, South District.
4. Personal Secretary to Ld. Principal District & Sessions Judge, South District.
5. The Drawing and Disbursing Officer, South District.
6. The AOJ (Administration), HQs, Tis Hazari, Delhi.
7. The AOJ (Administration), Hindi Section, Central, Tis Hazari, Delhi.
8. Website Committee, HQs, Tis Hazari, Delhi.
9. The PRO, South District.
10. Dealing Official / LAYERS Seat, Tis Hazari Courts, Delhi.
11. Dealing Official, R&I Branch, South District for uploading on LAYERS.
12. Officials concerned.
13. Guard File.

(Dr. SUGANDHA AGGARWAL)
Officer In-Charge (Admn.II)
South District, Saket Courts Complex
New Delhi